Jiigher than the quantity imported in 1945, 1946 and 1947.

(b) The main reasons for increase lin imports are:

- The increase in demand for foodgrains due to increase in population, increase in moneysupply as a result of large-scale developmental and defence expenditure, rise in general standard of living, growth of urbanisation and influx of refugees.
- Non-fulfilment of anticipated targets of foodgrain produc tion in 1962-63 and 1963-64, mainly because of adverse weather conditions.

(c) Foreign exchange spent on food grains during 'the financial years 1961-62 to 1963-64 is as follows:

	- 1 ki		(In d	rores	of 1	upees)
1961-62		•		•		28 4
1962-63	•		•	~ <b>`</b> •	10	30.1
1963-64	•	•	٠	•		22.0

# PAY SCALES OF CLERICAL STAFF IN CIVIL AVIATION DEPOTS

143. SHRI T. V. ANANDAM: Will the Minister of CrviL AVIATION be pleased to state:

(a) the 'total number of clerical staff employed in all the Civil Aviation Depots in India; and

(b) the different scales of pay in force for them and the number of posts in each scale?

THE MINISTER OF CIVIL AVIA TION (SHRI N. KANUNGO): (a) and (b) A statement giving the requisite information in respect of clerical posts in the Stores Organisa tions of the Civil Aviation Depart ment is attached.

382 RS-3.

# to Questions STATEMENT

Number of clerical posts sanctioned in the stores organisations of the Civil Aviation Department and the scales of Pay attached to each category

Designation of post	posts	Scale of pay attached to the post
Store-Keeper (Selec - tion Grade)	5	Rs. 270—10 290—15— 350.
Store-keeper	49	Rs. 130−5 -160−8− 200−EB− -8−256− EB−8− 280−10− 3∞0.
Store Clerk	47	Rs. 110-3 -131-4- 155-EB- 4-175-5 -180.

TOTAL . IOI

# IMPLEMENTATION OF THE RECOMMENDA-TIONS OF THE UNIFORMS COMMITTEE AND THE STORES COMMITTEE

144. SHRI T. V. ANANDAN: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the reasons for delay in the im plementation of the recommendations of the Uniforms Committee and the Stores Committee appointed by the Ministry of Civil Aviation; and

(b) by when the recommendations are expected to be enforced?

THE MINISTER OF CIVIL AVIA TION (SHRI N. KANUNGO): (a) and (b) Both these Committees were set up by the Director General of Civil Aviation, and consist of De partmental Officers. The report of the Stores Committee has since been sub mitted to Government and is under examination, while the report of the 715 Written Answers

The recommendations of the Stores Committee involve major changes in the existing pay structure and recruitment policy in respect of various posts, a detailed examination of which is necessary in consultation with other Ministries concerned.

### RATE OF INTEREST ON LOANS GIVEN TO AGRICULTURISTS

140. SHRI T. V. ANANDAN: Will the Minister of COMMUNITY DEVELOPMENT AND COOPERATION be pleased to state:

(a) whether there is any move on the part of the Ministry to reduce the rate of interest charged by Cooperatives on loans granted to agriculturists; and

(b) if so, what are the details in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNITY DEVE-LOPMENT AND COOPERATION (SHRI B. S. MURTHY): (a) and (b) While communicating decisions on the recommendations of the Committee on Taccavi Loans and Cooperative Credit, the Government of India suggested to the State governments in September, 1&63 that the rates of interest charged by cooperatives should be realistic depending on the money market and other factors and should generally be kept below 8 per cent and<sup>1</sup> should be periodically reviewed. The recent increase in bank rate will have repercussions on the interest rates charged by cooperatives. The Reserve Bank i3 also carrying on certain studies on the question of appropriateness of margins retained by the credit structure at different levels. In the light of these studies State governments will take steps to review their interest rates taking into account conditions in the money market and other local factors.

# CONTRACT GIVEN FOR CLEARANCE OF FOODGRAINS AT BOMBAY PORT

146. SHRI P. ABRAHAM: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether in April 1962 the Food Ministry appointed any contractor for the clearance of the foodgrains at Bombay Port;

(b) if so, to whom this contract wa\* awarded; and

(c) whether it is  $_{a}$  fact that Government have lost about Rs. 57 lakha due to this contract?

THE DEPUTY MINISTER IN THR MINISTRY OF FOOD AND AGRICULTURE (SHRI D. R. CHAVAN): (a) Yes, Sir. <

(b) M/s P. T. Anklesaria & Co., Bombay.

(c) No Sir. The contract was-awarded to the lowest tenderer.

#### IMPORT OF RICE

147. SHRI P. ABRAHAM: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether Government have entered into an agreement with foreign countries for supply of rice to India; and

(b) if so, how much quantity has been imported from different countries so far?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND AGRICULTURE (SHRI D. R. CHAVAN): (a) Yes, Sir. Apart from imports of rice from U.S.A. under PL. 480, agreements have been entered into with Burma, Pakistan, U.A.R., Thailand and Cambodia for the purchase of rice.